

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
SUPPLEMENTARY CAUSE LIST 12.08.2016**


S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Smt. Suman Porwal , Sr.Advocate	S.B.Civil First Appeal No.196/2006,Hemraj V/s Satya Narayan & Ors	Shri Ram Ratan Nagori,Sr.Adv. & Alkesh Agarwal	Mr.Arvind Samdaria

CAUSE LIST 16.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Danpat Choudhar4y , Advocate	S.B.Civil Misc.Tr.Pet.No.105/ 2015, Renu /Babu lal	Mr.N.A. Rajpurohit	Mr.J.S.Khichi
2.	Dr.A.A.Bhansali ,Advocate	S.B.CivilMisc.Appeal No.1691/2016 A/w 1548/2016,Ramwshw ar lal V/s Prem Lata A/w Prem Lata / Rameshwar Lal	Mr.Mahveer Bishnoi	Mr.R.S.Choudhary
3.	DR.Gopal Raj kalla,Advocte	S.B.Civil Res.Application No.89/2011,In S.B.C.F.A.No.474/ 2009,Smt.Hajjine Jetun V/s Gend Mohd& Ors	Mr.M.A.Siddque	Dr.Nupur Bhati & R.S.Shekahwat & Pawan Singh

CAUSE LIST 17.08.2016

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1	Shri D.S.Udhawat , Advocate	S.B.CivilMisc.Tr.Pet. No.89/2016A/w 90/2016,Smt.Kamla Sharma V/s Naveen Pareek	Mr.J.K.Bhiya	Mr.....


 उपसचिव
 राज.राज्य विधिक सेवा प्राधिकरण ,
 जोधपुर

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